

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	4	6481530921.43	4	6481530921.43	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		4	6481530921.43	4	6481530921.43	-	-	-		

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Annexure-1

Name of the corporate debtor: INDORE DEWAS TOLLWAYS LIMITED; Date of commencement of CIRP: 31.10.2023 (Order pronounced on 31.10.2023)
(Order made available on 02.11.2023); List of creditors as on the last date of receipt of claims: 14.11.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union Bank of India	10.11.2023	2059504672.20	2059504672.20	Secured financial creditor	Toll collection, all the borrowers properties and assets, all intangible assets, pledge of share upto 51% of paid-up equity capital	2059504672.20	No	31.77					
2	State Bank of India	10.11.2023	762075210.36	762075210.36	Secured financial creditor	Toll collection, all the borrowers properties and assets, all intangible assets, pledge of share upto 51% of paid-up equity capital	762075210.36	No	11.76					

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3	India Infrastructure Finance Company Limited (IIFCL)	13.11.2023	1419181435.55	1419181435.55	Secured financial creditor	Toll collection, all the borrowers properties and assets, all intangible assets, pledge of share upto 51% of paid-up equity capital	1419181435.55	No	21.90					
4	Punjab National Bank	14.11.2023	2240769603.32	2240769603.32	Secured financial creditor	Toll collection, all the borrowers properties and assets, all intangible assets, pledge of share upto 51% of paid-up equity capital	2240769603.32	No	34.57					

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